

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: BASE CORPORATION LIMITED Date of Commencement of Liquidation: 26-04-2022; List of Stakeholders as on Date: 09-07-2022; Name of IP: Mr. Konduru Prasanth Raju; Process Number: 1; Last 5 digitof registration number: 12200

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	10	28208707465	8	24229163276		2189000000	1790544190	Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	240	38401164	14	3787755		375980	34237429	Annexure 6
7	Operational creditors (Government Dues)	9	3207535274	1	2567641		3204967633		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	10	24877355	5	3471746			21405609	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		269	31479521258	28	24238990418	0	5394343613	1846187228	